

Report of HSPCB in compliance of directions of Hon'ble NGT in Execution Application No. 07/2019 in Original Application No. 843/2018 (I.A. No. 106/2019) titled as Sardar Patel Jan Chetna Education Society Vs State of Haryana & Ors.' –Reg.

Hon'ble NGT passed its directions on 21.05.2019 in Executive Application No. 07/2019 in OA No. 843/2018 (I.A. No. 106/ 2019) titled as 'Sardar Patel Jan Chetna Education Society Vs State of Haryana & Ors.', directing HSPCB to furnish a status report on compliance of siting criteria with reference to the distance of stone crushers from educational institutions, within two months. Accordingly, the report dated 22.08.2019 has been filed in Hon'ble National Green Tribunal, New Delhi which is annexed as **Annexure-R1**.

That in compliance of order dated 02.09.2019 of the Hon'ble National Green Tribunal, New Delhi, a report has been filed in Hon'ble Tribunal regarding compliance with pollution norms and requisite air pollution control measures as per notification dated 11.05.2016 of all the 58 stone crusher units which is annexed as **Annexure-R2**.

Vide order dated 02.09.2019 and 13.11.2019 passed by Hon'ble NGT, Haryana State Pollution Control Board was to furnish a report about the status of compliance of environment norms by the stone crushers in question and the details of parameters in which these crushers are found to be complied. The details of stone crushers alongwith the compliance status of environment norms and other parameters is annexed as **Annexure-R3**.

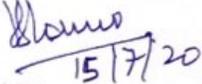
Government of Haryana vide order dated 19.05.2020 (**Annexure-R-4**) has granted extension of time to stone crushers which are not meeting the siting parameters as per notification no. S.O. 12/C.A.29/ 1986/Ss.5 and 7/2016 dated 11.05.2016 including those stone crushers which are not meeting the siting criteria from educational institutions.

Sharma
15/7/20

Out of total 58 stone crushers, 10 units have been dismantled / abandoned, 1 unit has closed on its own and CTO of 01 units has been refused and not in operation (**Annexure-R5**).

The out of remaining 46 units, 39 units are complying (**Annexure-R6**) and 07 units are non-complying (**Annexure-R7**) with the air pollution control measures as per notification dated 11.05.2016. Out of these 07 non complying units, 05 units have been closed by the Board and closure action has is under process against the remaining 02 units.

It is requested that this report may kindly be taken on record.


(Dr. Jai Bhagwan)
Senior Scientist, HSPCB
16.03.2020

To
The Registrar,
National Green Tribunal,
New Delhi.

52

HARYANA STATE POLLUTION CONTROL BOARD

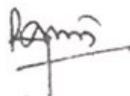
Sub: Report of HSPCB in compliance of directions of Hon'ble NGT in E.No. 07/2019 in OA No. 843/2018 (I.A. No. 106/2019) titled as 'Sardar Patel Jan Chetna Education Society Vs State of Haryana & Ors' - Reg.

Hon'ble NGT, passed its directions on 21.05.2019 in Execution Application No. 07/2019 in OA No. 843/2018 (I.A. No. 106/2019) titled as 'Sardar Patel Jan Chetna Education Society Vs State of Haryana & Ors', directing HSPCB to furnish a status report on compliance of the siting criteria in reference to the distance of stone crushers from educational institutions, within two months.

The brief facts of the present case are that a notification was issued by Environment Department, Government of Haryana on 11.05.2016 whereby, siting norms for stone crushing units, indicating the minimum distance to be provided with reference to various parameters (roads, villages, forests, etc), were provided and a period of 3 year time was granted to those units, which were not meeting out the siting criteria, to shift their units to any other site, which meets the siting criteria, or to an existing stone crusher zone. In compliance of the directions of Hon'ble Tribunal's order dated 19.02.2019 the Environment Department of Government of Haryana made an amendment in the Notification, whereby, the minimum distance required from an educational institution for a stone crusher was prescribed at 0.5 KM. (It is pertinent to mention here that CWP No. 12107 of 2018 titled as Ambala Stone Crusher & others V State of Haryana & others and some other writ petitions have been filed seeking relief against the above mentioned notifications. Hon'ble Punjab and Haryana High Court has restrained the respondents/authorities to interfere in the running of the stone crushing unit by an interim order).

Subsequently, the Environment Department Government of Haryana issued an order on 10.06.2019, whereby the non-complying units were granted a period of one more year to comply with the siting norms, in compliance of the stay order issued by Hon'ble High Court in one case and to avoid multiple litigations. The copy of order dated 11.06.2019 is annexed at **Annexure 1**.

In compliance of the directions of Hon'ble Tribunal dated 21.05.2019, Haryana State Pollution Control Board has verified the complying status of all stone crushers in the State for the siting criterion with reference to educational institutions and it has been found that 58 stone crushers were found to be non-complying (established within a distance 0.5 KM from an educational institution). The list of the stone crusher units is annexed as **Annexure-2**.

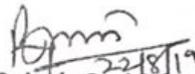


(Continued from pre-page)

Out of these 58 units, 46 are operating under the relaxation already provided under the provisions of Notification dated 11.05.2016 and 12 units are operating under regular consent, i.e., without any relaxation in any other siting criteria, as per notification dated 11.05.2016. The Board has initiated action on these 12 units.

The matter has been referred to the State Government for deciding the case of extending the relaxation provision for these 46 units, which are already operating under relaxation with reference to some other criteria.

In view of the above facts, it is requested that this report may kindly be taken on record and delay in submitting the report, which happened inadvertently due to verification of individual units in the field in consultation with the officers of Revenue Department, and compilation of the same, may please be condoned.


(Rajesh Garhia)

Senior Scientist, HSPCB
22.08.2019

To
The Registrar,
National Green Tribunal,
New Delhi.

RMS-40679
14-6-19

1119

GOVERNMENT OF HARYANA
ENVIRONMENT DEPARTMENT
ORDER

Whereas, Haryana Government, Environment department issued a Notification regarding stone crushers(vide No. S.O.12/C.A. 29/1986/Ss. 5 and 7/2016 dated 11.05.2016.) siting parameters to establish a stone crusher unit in Haryana are defined in schedule -I of above said Notification.

Whereas, a time period of 3 years was given to the stone crushers(under the Rules) which were not meeting the siting criteria as per Notification dated 11.05.2016 to shift their stone crushers at any site meeting the siting criteria or in an existing stone crusher zone. This time period has expired on 10.05.2019.

Whereas, Hon'ble High court of Punjab and Haryana in CWP No. 12107 of 2018 titled as Ambala stone crusher and Ors Vs State of Haryana and Ors vide its order dated 02.05.2019 has restrained the respondent - authorities till the next date of listing from interfering in the running of the petitioners- stone crushing units by their respective proprietors at the place where they are established and also from taking any other coercive measures or refusing to grant necessary consent as and when required on the ground that they are not entitled to continue the operation at the present site in view of the Notification which is impugned in this writ petition. Some other stone crushers have also approached the Hon'ble High court and Hon'ble court has ordered in all these cases that "There shall be an interim order in the same terms as in CWP No. 12107 of 2018".

CHAIRMAN
18/6/19
18/6
AAS
Inch. Air cell
Sr. Sec.
P. Sec. m. file
Ran
19.06.19

In view of above said orders of Hon'ble High Court and considering the probability of multiple litigations, the Government has taken the decision that the time period of 3 years given to the stone crushers not meeting the siting parameter as per notification dated 11.05.2016 is extended further for a period of one year to enable non complying units to comply with the siting norms.

Dated : 10.06.2019

Dheera Khandelwal
Additional Chief Secretary to Govt. Haryana,
Environment Department

A/E
21/06
M. Verma

Endst. No. 16/19/2015- 3 Env.

Dated:- 11-6-2019

A copy is forwarded to the Chairman, Haryana State Pollution Control Board, with the request to take further necessary action under intimation to the Government.

Superintendent, Environment,
for Additional Chief Secretary to Govt. Haryana,
Environment Department.

**list of stone crushers not meeting the siting criteria distance
from educational institution as per notification dated
04.04.2019.**

| Sr. No | Name and address of Stone Crusher | Remarks |
|--------|---|---|
| 1. | Roop Kamal Stone Industries, Vill Doiwala, P.O. Devdhar, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 2. | Shiv Shankar Stone Crusher, Vill Kohliwala, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 3. | Walia Stone Crushing Co., VPO Devdhar, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 4. | Super Stone Crusher, Vill Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 5. | Jagat Stone Crusher, Vill Ballewala, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 6. | Keshav Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 7. | United Contractors and engineers, Village Ballawala, Tehsil chhachhrauli, District Yamuna nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 8. | Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 9. | Gayatri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 10. | Bala Sundri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 11. | Gaurav Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 12. | Haryana Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |

| | | |
|-----|--|---|
| 13. | Jai Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 14. | Shyam Stone Crushing Co., Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 15. | Balram Stone Crushing Co, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar. | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 16. | Ambay Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 17. | Shri Ram Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar. | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 18. | Bhagwati Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar. | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 19. | Balaji Stone Crusher, Doiwala, Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 20. | Mehal Stone Crusher, Ballewala, Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 21. | Mohindra Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 22. | Haryana Stone Mills Pvt Ltd, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 23. | Hum Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 24. | Jamna Gram Udyog Mandal, Ballewala, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 25. | Sohi Stone Crushing Industry, Village Ballewala, Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 26. | New Markanda Stone Crusher, Village Ballewala, PO Devdhar, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |

| | | |
|-----|--|---|
| 27. | Aggarwal Stone Crusher, Village Doiwala, Tehsil KHIZRZBAD, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 28. | Jagdamba Stone Crusher, Village Doiwala, Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 29. | Neelkanth Stone Crushing Co. (Old name Surindra Stone Crusher Industries), Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 30. | Vishkarma Stone Crushing Co., Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 31. | Parkash Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 32. | Goel Spintex Pvt Ltd, Unit-I, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 33. | Mohit Stone Crusher, Village Kohliwala, P.O., Devdhar, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 34. | Arya Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 35. | M/s Jai Maa Durga Stone Crusher Village Bar, Tehsil Kalka, Panchkula | Running regularly |
| 36. | M/s Ram & Sons Stone Crusher Village Bar, Tehsil Kalka, Panchkula | Running regularly |
| 37. | M/s Mahadev Stone Crusher Village Bar, Tehsil Kalka, Panchkula | Running regularly |
| 38. | M/s Shiv Shakti Stone Crusher Village Bar, Tehsil Kalka, Panchkula | Running regularly |
| 39. | M/s Shree Ram Chander Stone Crusher (Old Name Galaxy Enterprises) Village Bagwala, Panchkula | Running regularly |
| 40. | M/s Mahadev Stone Crusher Village Pyarewala, Raipur Rani, District Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 41. | M/s A.K. Stone Crusher, Village Rampur Jangi Tehsil Kalka, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 42. | M/s Kakkar Stone Crusher, Village Rampur Jangi Tehsil Kalka, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 43. | M/s Anoop Stone Crusher Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 44. | M/s Chandimandir Stone Crusher Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 45. | M/s Durga Stone Crusher, Village | Running under relaxation provided vide notification |

| | | |
|-----|--|---|
| | Tanda, Chandimandir, Panchkula | dated 11.05.2016. |
| 46. | M/S JANTA STONE CRUSHER Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 47. | M/s K.K. Stone Crusher Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 48. | M/s Krishana Stone Crusher Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 49. | M/s Shakti Stone Crusher, | Running under relaxation provided vide notification dated 11.05.2016. |
| 50. | SHREE VINAYAK STONE CRUSHER Khewat No. 8, Khata No. 8, M.No. 42, Kila No. 19/2(5-6), 20/1 (4-12), 21/2 (4-11) 22/1 (4-11) At Village-Kultajpur, Tehsil-Narnaul, District-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 51. | Hydel Construction Pvt. Ltd & Mobile Drill Master (Joint Venture) -HMJV Khewat No. 171, Khatoni No. 232 & 235, Mustil No. 43/1/1 (6-16), 44/4(7-11) 5 (7-11), 7/2 total 26 kanal Village-Kultajpur, Narnaul Distt-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 52. | Shree Shyam Stone Crusher Khewat No. 177, Khatoni No. 243, M.No. 43, Kila No. 9 (5-2) & 12 (3-18) at Vill-Kultajpur, Tehsil-Narnaul Distt-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 53. | Shiv Sunder Grit Udyog, Kila No. 71/6, Vill-Lutafpur, Narnaul, Mohindergarh | Operational and Time grant as per notification dated 11.05.2016. |
| 54. | Bajrang Stone Crusher, Khewat No. 121, Khatoni No. 148, Khasra No. 53 total 260 kanal 15 marla Vill.-Faizabad, Narnaul | Operational and Time grant as per notification dated 11.05.2016. |
| 55. | Karota Stone Grinding, Khewat no. 32, khatoni no. 64, kila no. 12//20 (9-0), khewat no. 33, Khatoni no. 65, kila no. 13//16(6-12) Vill-Karota, Narnaul, Distt-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 56. | DEV SHRI KRISHNA STONE CRUSHER Khewat No. 45, Khatoni No. 53, M.No 12, Kila No. 25/2 (3-13) M.No. 15, Kila NO. 5 min East (7-0) Total 10 Kanal 13 Marla, Village-Karota, Tehsil-Narnaul, DisttMohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 57. | Unique Stone Crusher, Khewat No. 15, Khatoni No. 15, M.No. 11, Kila No. 11/2 (2-15,) 20 (7-12)& 21/1 (6-9) Total 16 Kanal 16 Marla, Vill-Karota, Narnaul, Distt-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 58. | Deepak Construction Co., Khasra No. 211, Vill Raghunathpura, Distt. Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |

Sub:- Report of HSPCB in compliance of directions of Hon'ble NGT in Execution Application No. 07/2019 IN Original Application No. 843/2018 (I.A. No. 106/2019) titled as Sardar Patel Jan Chetna Education Society Vs State of Haryana & Ors.

Hon'ble NGT, passed its directions on 02.09.2019 in Execution Application No. 07/2019 IN Original Application No. 843/2018 (I.A. No. 106/2019) titled as Sardar Patel Jan Chetna Education Society Vs State of Haryana & Ors, directing HSPCB to furnish a status report regarding compliance of pollution norms by the stone crushers after verification within one month.

That in compliance of order dated 02.09.2019 of this Hon'ble Tribunal, report has been collected from the Regional offices at Panchkula, Yamunanagar and Dharuhera for 58 stone crushers.

Out of these 58 stone crusher units, 35 units are complying with pollution norms and provided requisite Air Pollution Control Measures as per notification dated 11.05.2016. Samples of Ambient Air Quality were taken and those were found within permissible limits.

14 units are lying closed of their own and were not found to be non-operational. However, as per physical verification, deficiencies were found in Air Pollution Control Measures as per notification dated 11.05.2016. Directions have been issued to them not to operate without ensuring the Air Pollution Control Measures and intimation to the Board.

03 units were found dismantled and 01 unit is lying in abandoned condition.

02 units are not complying with pollution norms and show cause notices for closure has been issued. Further, Environment Compensation has been assessed against these units. Copy of proposal sent by Regional Office, Yamunanagar is annexed herewith as **Annexure-1** and **Annexure-2**. 01 non complying unit was found closed and show cause notice for closure has been issued.

02 units have not provided Air Pollution Control Measures as per notification dated 11.05.2016 and have been closed by the Board. The action of recovery of compensation and closure/prosecution shall be taken after approval of the competent authority.

This report may kindly be taken on record and delay in submitting this report may please be condoned as considerable time has been consumed during inspection and taking samples and analysis thereof.


08.11.19
(Rajesh Kumar Garhia)
Senior Scientist, HSPCB

To
The Registrar,
National Green Tribunal,
New Delhi.

Regional Office
Haryana State Pollution Control Board
S.C.O No. 131, Sector-17, Jagadhri (Yamuna Nagar), Ph - 01732-268137

No. HSPCB / YNR / 2019 / 3267

Dt 08/ 11/ 2019

To

The Chairman
Haryana State Pollution Control Board
Panchkula

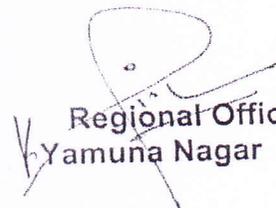
Kind Attn: Sh. Virender Punia EE(HQ)

Sub: - Regarding imposition of Environmental Compensation as per Policy of the Board dated 29.04.2019 - Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil-Chhachhrauli, Yamuna Nagar

Ref: Policy order no. HSPCB/PLG/2019/6073 dated 29.04.2019.

In the context of above mentioned reference regarding subject cited above, attached please find herewith the environmental compensation to be imposed on M/s Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil-Chhachhrauli, Yamuna Nagar for finalization and approval as per Annexure - I please.

DA.: As above.


Regional Officer
Yamuna Nagar

Annexure - I

Calculation of Environmental Compensation as per policy order dated 29.04.2019 of the Board.

Name of the unit : M/s Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil-Chhachhrauli, Yamuna Nagar

Date of inspection by HSPCB : 04.10.2019

Details of the violation : Samples were found exceeding the prescribed standards as per Analysis Report 273 dated 10.10.2019

Category of the unit : Orange

Scale of the unit : Small Scale

Category of the compensation as per Policy of the Board dated 29.04.2019

- (a) Unit discharging the environmental pollutants in excess of the standards prescribed under EP Rules, 1986.
(b) Intentional discharges to the environment including bypassing the pollution control devices - Land, Water and Air resulting into acute injury or damages to the environment.

The environmental Compensation is based on the following formula:

$$EC = PI \times N \times R \times S \times LF$$

Where

EC = Environmental Compensation.

PI = Pollution Index of industrial sector = 50 for Orange category of industries.

N = No of days of violation = 10.10.2019 to 08.11.2019 (including both dates)
* From date of Sample fail to Till Date*
= 30 Days

R = Factor in rupees = 250

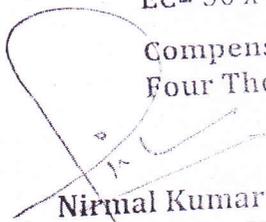
S = Factor for scale of operation = 0.5 for small scale

LF = Location Factor = 1.25 for Jagadhari Town Yamuna Nagar and nearby areas.

Hence ,

$$EC = 50 \times 30 \times 250 \times 0.5 \times 1.25 = 2,34,375/- \text{ in Rupees}$$

Compensation applicable in this case is Rs. 2,34,375/- (Two Lakhs Thirty Four Thousand Three Hundred Seventy Five in Rupees)


Nirmal Kumar
RO (Yamuna Nagar)


Kamaljit Singh
AEE (Yamuna Nagar)



Regional Office, Yamuna Nagar Region
Haryana State Pollution Control Board
S.C.O. No- 131, Sector -17, HUDA, Jagadhari, Yamuna Nagar
Website - www.hspcb.gov.in E-Mail - hspcbroyr@gmail.com
Contact No. 01732-268137, 237840

No. HSPCB/YR/2019/ 3195

Dated: 30/10/2019

To

M/s Kamboj Gram Udyog Mandal,
Village Ballewala, Tehsil Chhachhrauli,
Yamuna Nagar

Subject: - Show Cause Notice under section 31 - A of the Air (Prevention and Control of Pollution) Act, 1981.

Whereas your unit was inspected by the field officer on 04/10/2019.

Whereas sample of process emission was collected and as per results of the analysis report vide no. 273 dated 10/10/2019 shows the parameters i.e. Suspended particulate matter mg/m³ found exceeding the prescribed limit. The parameters are as under :-

| Point of sample | Parameter | Result (mg/l) | Limit |
|------------------|-----------|---------------|-------|
| Process Emission | SPM | 786.6 | 600.0 |

Whereas at the time of sampling your APCM found in operation. but not satisfactory.

In view of the above, you are hereby given Show cause as for 15 days as to why your unit may not be closed and electric connection disconnected including other captive power under section 31-A of Air (Prevention and Control of Pollution) Act, 1981.

In case you fail to comply with the deficiencies mentioned above within stipulated period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant your unit under section 31 - A of Air Act reproduced as under, without giving any further notice.

"31 - A". Notwithstanding anything contained in any other, but subject to the provisions of this Act and to any directions that the Central Government may give in this behalf, a Board may, in the exercise of its power and performance of its functions under this issue any directions writing to any person, office or authority and such person, officer or authority / shall be bound to comply with such directions.

Explanations: For the avoidance of doubts, it is hereby declared that the power to issue direction under this section includes the power to direct: -

(a) The closure, prohibition or regulation of any industry, operation or process.

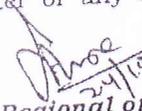
OR

(b) The stoppage or regulation or supply of electricity, water or any other services.

This may be treated as final opportunity.

No. HSPCB/YR/2019/.....

A copy of above is forwarded to Chairman, HSPCB, Panchkula for information please.


Regional officer
Yamuna Nagar

Dt:/10/2019

Regional Officer
Yamuna Nagar

Regional Office
Haryana State Pollution Control Board
S.C.O No. 131, Sector-17, Jagadhri (Yamuna Nagar), Ph - 01732-268137

No. HSPCB / YNR / 2019/.....3268.....

Dt. 28/11/2019

To

The Chairman
Haryana State Pollution Control Board
Panchkula

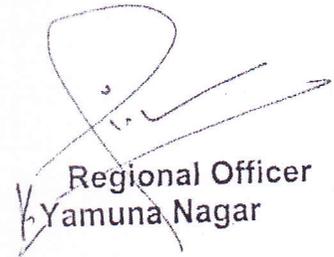
Kind Attn: Sh. Virender Punia EE(HQ)

Sub: - Regarding imposition of Environmental Compensation as per Policy of the Board dated 29.04.2019 - M/s Jamna Gram Udyog Mandal, Village Ballewala, Tehsil-Chhachhrauli, Yamuna Nagar

Ref: Policy order no. HSPCB/PLG/2019/6073 dated 29.04.2019.

In the context of above mentioned reference regarding subject cited above, attached please find herewith the environmental compensation to be imposed on M/s Jamna Gram Udyog Mandal, Village Ballewala, Tehsil-Chhachhrauli, Yamuna Nagar for finalization and approval as per Annexure - I please.

DA.: As above.


Regional Officer
Yamuna Nagar

Annexure - I

Calculation of Environmental Compensation as per policy order dated 29.04.2019 of the Board.

Name of the unit : M/s Jamna Gram Udyog Mandal, Village Ballewala, Tehsil-Chhachhrauli, Yamuna Nagar

Date of inspection by HSPCB : 04.10.2019

Details of the violation : Samples were found exceeding the prescribed standards as per Analysis Report 265 dated 10.10.2019

Category of the unit : Orange

Scale of the unit : Small Scale

Category of the compensation as per Policy of the Board dated 29.04.2019

(a) Unit discharging the environmental pollutants in excess of the standards prescribed under EP Rules, 1986.

(b) Intentional discharges to the environment including bypassing the pollution control devices – Land, Water and Air resulting into acute injury or damages to the environment.

The environmental Compensation is based on the following formula:

$$EC=PI \times N \times R \times S \times LF$$

Where

EC = Environmental Compensation.

PI=Pollution Index of industrial sector =50 for Orange category of industries.

N =No of days of violation = 10.10.2019 to 08.11.2019 (including both dates)
From date of Sample fail to Till Date
= 30 Days

R= Factor in rupees=250

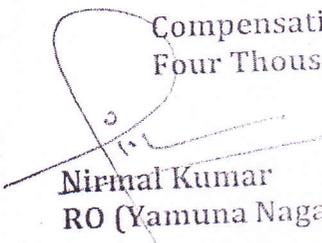
S= Factor for scale of operation =0.5 for small scale

LF=Location Factor =1.25 for Jagadhari Town Yamuna Nagar and nearby areas.

Hence ,

$$EC= 50 \times 30 \times 250 \times 0.5 \times 1.25 =2,34,375/- \text{ in Rupees}$$

Compensation applicable in this case is Rs. 2,34,375/- (Two Lakhs Thirty Four Thousand Three Hundred Seventy Five in Rupees)


Nirmal Kumar
RO (Yamuna Nagar)


Kamaljit Singh
AEE (Yamuna Nagar)



Regional Office, Yamuna Nagar Region
Haryana State Pollution Control Board
S.C.O. No- 131, Sector -17, HUDA, Jagadhari, Yamuna Nagar
Website - www.hspcb.gov.in E-Mail - hspcbroyr@gmail.com
Contact No. 01732-268137, 237840

No. HSPCB/YR/2019/ 3193

Dated: 30/10/2019

To
M/s Jamna Gram Udyog Mandal,
Village Ballewala, Yamuna Nagar

Subject: - Show Cause Notice under section 31 - A of the Air (Prevention and Control of Pollution) Act, 1981.

Whereas your unit was inspected by the field officer on 03/10/2019.

Whereas sample of process emission was collected and as per results of the analysis report vide no. 265 dated 10/10/2019 shows the parameters i.e. Suspended particulate matter mg/m³ found exceeding the prescribed limit. The parameters are as under :-

| Point of sample | Parameter | Result (mg/l) | Limit |
|------------------|-----------|---------------|-------|
| Process Emission | SPM | 776.6 | 600.0 |

Whereas at the time of sampling your APCM found in operation. but not satisfactory.

In view of the above, you are hereby given Show cause as for 15 days as to why your unit may not be closed and electric connection disconnected including other captive power under section 31-A of Air (Prevention and Control of Pollution) Act, 1981.

In case you fail to comply with the deficiencies mentioned above within stipulated period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant your unit under section 31 - A of Air Act reproduced as under, without giving any further notice.

"31 - A". Notwithstanding anything contained in any other, but subject to the provisions of this Act and to any directions that the Central Government may give in this behalf, a Board may, in the exercise of its power and performance of its functions under this issue any directions writing to any person, office or authority and such person, officer or authority / shall be bound to comply with such directions.

Explanations: For the avoidance of doubts, it is hereby declared that the power to issue direction under this section includes the power to direct: -

(a) The closure, prohibition or regulation of any industry, operation or process.

OR

(b) The stoppage or regulation or supply of electricity, water or any other services.

This may be treated as final opportunity.

No. HSPCB / YR / 2019 /

A copy of above is forwarded to Chairman, HSPCB, Panchkula for information please.

Regional officer
Yamuna Nagar
Dt:/10/2019

Regional Officer
Yamuna Nagar

| Sl. No. | Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Complying to the string parameters | Complying to the string parameters of industrial effluents per notification dated 04.04.2016 | Name of legal source of raw material | Log book for raw material and product (if available or not and copy of report) | Whether unit is latest analysis report (Yes/No) and copy of report | Dust containment cum suppression system for the cover shed (Adequate/Inadequate) | Spillages (Adequate/Inadequate) | Water storage capacity (Adequate/Inadequate) | Interlocking system for the (Adequate/Inadequate) | Wind breaking well (Adequate/Inadequate) | Roads and wetting of ground (Adequate/Inadequate) | Cleaning and wetting of ground (Yes/No) | Green Belt along the periphery (Adequate/Inadequate) | Log Book for water meter and energy meter (Maintained or not) | Consolidated compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remark |
|---------|--|--|---------------------------------------|------------------------------------|--|--------------------------------------|--|--|--|---------------------------------|--|---|--|---|---|--|---|---|---|---|
| 1 | Road Kamlu Stone Industries, Vill Dowalla P.O. Dabher, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 or 5.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-272 dt. 10.12.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 2 | S/O, Shaper Stone Crusher, Vill Koniwala, Yamuna Nagar | Granted for 11/05/2019 - 10/05/2020 dt. 28.08.19 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-AML ENV-20190628002 dt. 29.08.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued. (Visited by field officer on 17.02.2020 for collection of latest sample but found not in operation) |
| 3 | Wala Stone Crushing Co., V/O Dabher, P.O. Chachrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-617 dt. 20.02.2020 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 4 | Shaper Stone Crusher, Vill Bahawal, Tehsil Chachrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 27.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-APL/E/J/1712180 Dt. dt. 19.12.2016 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued. (Visited by field officer on 17.02.2020 for collection of latest sample but found not in operation) |
| 5 | Jagat Stone Crusher, Vill Bahawal, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-APL/E/J/1712180 Dt. dt. 19.12.2016 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 6 | Keshav Stone Crusher, Village Dowalla, Tehsil Chachrauli, Yamuna Nagar, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-281 dt. 17.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 7 | United Contractors and engineers Village Bahawal, Tehsil Chachrauli, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 04.08.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-APL/E/J/2812180 Dt. dt. 09.01.17.12.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued. (Visited by field officer on 17.02.2020 for collection of latest sample but found not in operation) |

Compliance status as per notification dated 11.05.2016

| Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Complying to the siting parameters | Complying to the siting parameter of educational institute as per notification dated 04.04.2016 | Name of legal source of raw material | Log book for raw material and product (maintained / not maintained) | Whether unit is complying as per latest analysis report (Yes / No) | Dust containment cum suppression system for the | Wind breaking wall (adequate / in-adequate) | Metallic Roads (adequate / in-adequate) | Clearing and wetting of ground (Yes / No) | Green Belt along the periphery (adequate / in-adequate) | Log Book for water meter and energy meter (Maintained / not maintained) | Consolidated compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remarks | | | |
|---|---|---------------------------------------|------------------------------------|---|--------------------------------------|---|--|---|---|---|---|---|---|---|---|------------|----|---|------------|
| | | | | | | | | | | | | | | (Yes / No) | | | | | |
| 8 Kempoli Gram Udyog Mandal, Village Ballewala, Terai Chhatrapati, Yamuna Nagar | Granted for 11/05/2019 - 10/05/2020 at 02.07.19 | 200 | Non Complying | Non Complying | Legal Mining | Not Maintained | No-273 at 10.10.2019 | Adequate | Adequate | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Adequate | No | Recommendation for closure sent to HO also recommended to HO for Environmental Compensation | SCN issued |
| 9 Gajraj Stone Crusher, Village Ballewala, Terai Chhatrapati, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 29.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-265 at 10.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 10 Bala Suroj Stone Crusher, Village Ballewala, Terai Chhatrapati, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 28.05.20 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-265 at 10.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 11 Gaurav Stone Crusher, Village Ballewala, Terai Chhatrapati, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 29.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-265 at 03.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 12 Harjaya Stone Crusher, Village Ballewala, Terai Chhatrapati, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 29.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-258 at 03.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 13 Jai Gaurav Stone Crusher, Village Ballewala, Terai Chhatrapati, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 02.08.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-264 at 10.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 14 Sriyam Stone Crusher, Co. Village Dewala, Terai Chhatrapati, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 16.08.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-270 at 10.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 15 Baram Stone Crusher, Co. Village Ballewala, Terai Chhatrapati, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 26.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-257 at 03.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 16 Achal Stone Crusher, Village Dewala, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-247 at 03.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 17 Sri Ram Stone Crusher, Village Dewala, Terai Chhatrapati, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 at 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-253 at 03.10.2019 | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |

Compliance status as per notification dated 11.05.2016

| Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Complying to the slitting parameters | Complying to the slitting parameter of educational institute as per notification dated 04.04.2019 | Name of legal Source of raw material | Log book for raw material and product (Maintenance of not Maintained) | Whether unit is latest analysis report (Yes / No) and abnormity report | Dust containment cum Cover shed (Adequate / In-adequate) | Sprinklers (Adequate / In-adequate) | Water storage capacity (Adequate / In-adequate) | Interlocking system (Provided / not provided) | Wind breaking will (Adequate / In-adequate) | Retained Roads (Adequate / In-adequate) | Cleaning and wetting of ground (Yes / No) | Green Belt along the periphery (Adequate / In-adequate) | Log Book for water meter and energy meter (Maintained / not Maintained) | Compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remark |
|---|--|---------------------------------------|--------------------------------------|---|--------------------------------------|---|--|--|-------------------------------------|---|---|---|---|---|---|---|--|--|--|
| 18. Brijwadi StoneCrusher, Village Dowala, Tenali Chirachiravali, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-266 dt 10.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 19. Balaji Stone Crusher, Dowala, Chirachiravali, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-280 dt 17.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 20. Manu Stone Crusher, Balawala, Chirachiravali, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt 29.03.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-AP, P/E/1712/80 dt. 19.12.2018 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued (Visited by field officer on 17.02.2020 for collection of latest sample but found not in operation) |
| 21. Monnara Stone Crusher, Dowala, Tenali Chirachiravali, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-252 dt 03.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 22. Hariyara Stone Mills Pvt Ltd, Dowala, Tenali Chirachiravali, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-726 dt 08.08.2020 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 23. Venu Stone Crusher, Vajra Dama Tenali Chirachiravali, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-251 dt 03.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 24. Jamma Gram Udyog Manral, Balawala, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt 14.08.19 | 200 | Non Complying | Non Complying | Legal Mining | Not Maintained | No-265 dt 10.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | No | Adequate | Not Maintained | No | Recommendations for closure sent to HO also recommended to HO for Environmental Compensation | SCN issued |
| 25. Sri Sri Stone Crushing Balawala, Chirachiravali, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-266 dt 03.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 26. New Manadas Stone Crusher, Village Balawala, PO Dera, District Yamuna Nagar | Granted for 11/05/2020 To 10/05/2021 dt 28.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-254 dt 03.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |

Compliance status as per notification dated 11.05.2016

| Sl. No. | Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Complying to the siting parameters | Complying to the siting parameters of educational institute as per notification dated 04.04.2019 | Name of legal Source of raw material | Log book for and method (Maintained / not Maintained) | Whether unit is complying as per latest sample report (Yes / No) and alongwith date of analysis report | Dust containment cum suppression system for the | Cover shed (Adequate / In-adequate) | Sprinklers (Adequate / In-adequate) | Water Storage capacity (Adequate / In-adequate) | Interlocking system (Provided / not provided) | Wind breaking wall (Adequate / In-adequate) | Mottled Roads (Adequate / In-adequate) | Cleaning and wetting of road (Yes / No) | Green Belt along the periphery (Adequate / In-adequate) | Log Book for water meter and meter (Maintained / not Maintained) | Contested compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remarks |
|---------|--|--|---------------------------------------|------------------------------------|--|--------------------------------------|---|--|---|-------------------------------------|-------------------------------------|---|---|---|--|---|---|--|--|---|--------------|
| | | | | | | | | | | | | | | | | | | | | | |
| 27 | Agarwal Stone Crusher, Village Dowala, Tehsil KHUZDAD, District Yamuna Nagar | Granted for 11/05/2016 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes/248 dt 03.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | |
| 28 | Jajama Stone Crusher, Village Dowala, Chachrauli, Yamuna Nagar | Granted for 11/05/2016 - 10/05/2021 dt 26.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes/268 dt 10.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | |
| 29 | Narayan Stone Crushing Co. (Old name Surana Stone Crusher Industries) Village Dowala, Tehsil Chachrauli, District Yamuna Nagar | Granted for 11/05/2016 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes/248 dt 03.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | |
| 30 | Visharma Stone Crushing Co., Village Barwala, Tehsil Chachrauli, District Yamuna Nagar | Granted for 11/05/2016 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes/218 dt 12.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | |
| 31 | Parwan Stone Crusher, Village Barwala, Tehsil Chachrauli, Yamuna Nagar | Granted for 11/05/2016 - 10/05/2021 dt 05.06.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes/261 dt 10.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | |
| 32 | Geel Sharma Pvt Ltd, Unit-1, Dowala, Tehsil Chachrauli, Yamuna Nagar | Granted for 11/05/2016 - 10/05/2021 dt 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | NA | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Unit is lying closed from last one year | NA | Visited by field officer on 17.02.2020 for collection of latest sample but found not in operation | |
| 33 | Kant Stone Crusher, Village Kohliwala, P.O. Dewari, Yamuna Nagar | Granted for 11/05/2016 - 10/05/2020 dt 29.08.19 & renewal of CTO under process | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes/AIL ENV-2019/022/2007 dt 25.02.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | |
| 34 | Ajya Stone Crusher, Village Barwala, Tehsil Chachrauli, Yamuna Nagar | Discontinued | Discontinued | Non Complying | Non Complying | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | Discontinued | NA | Discontinued |

| Sl. No. and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Compliance status as per notification dated 11.05.2016 | | | | | | | | | | | | | | Consolidated compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remark | | | | | | |
|---|--------------------------------|---------------------------------------|--|---|--------------------------------------|---|--|--|--------------------------------------|--|---|--|---|---|--|---|---|---|--------|------------|----|----|----|----|---|
| | | | Complying to the siting parameters | Complying to the siting parameter of educational institute as per notification dated 04.04.2019 | Name of legal Source of raw material | Log book for raw material and product (Maintained / not Maintained) | Whether unit is complying as per latest analysis and alongwith date of analysis report | Dust containment cum suppression system for the Cover shed (Adequate / In-adequate) | Sprinklers (Adequate / In-adequate) | Water Storage capacity (Adequate / in-adequate) | Interlocking system (Provided / not provided) | Wind breaking wall (Adequate / In-adequate) | Mettalled Roads (Adequate / In-adequate) | Cleaning and wetting of ground (Yes / No) | Green Belt along the periphery (Adequate / In-adequate) | Log Book for water meter and energy meter (Maintained / not Maintained) | | | | (Yes / No) | | | | | |
| 35 SHREE VINAYAK STONE CRUSHER Khevati No. 8, Krata No. 8, M.No. 42, Kila No. 192(S-6), 2071 (4-12), 2142 (4-11) 2271 (4-11) At Village-Kultapur, Tarnali-Narnaul, District-Mohindergram | CTE granted, First CTO refused | 400 | Yes | No | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | Unit is not meeting the siting parameter as per the report of Tehsildar and as per report submitted by the Deputy Commissioner, Mohindergram at Narnaul in DA No. 667/2018 & 679/2018. The unit has filed the appeal No. 8906/2019 in Hon'ble Supreme Court of India against the order of Hon'ble NGT dated 24.07.2019 in DA No. 667/2018 & 679/2018. Further the legal opinion has already been obtained from the Additional Advocate General and his opinion is that the stay order in Civil Appeal NO. 27469/2019 is applicable in remaining stone crushing unit till the final decision of Civil Appeal or vacation of stay by Hon'ble Apex Court. Further, |

Compliance status as per notification dated 11.05.2016

| Sl. No. | Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Compliance status as per notification dated 11.05.2016 | | | | | | | | | | | | | | Consolidated compliance status as per notification dated 11.05.2016 | Action Taken against non complying unit | Remark | |
|---------|---|--------------------------|---------------------------------------|--|---|---|---|---|---|------------|------------------------|---|--------------------|-----------------|--------------------------------|--------------------------------|---|---|---|--------|--|
| | | | | Complying to the siting parameters | Complying to the siting parameter of educational institute as per notification dated 04.04.2016 | Name of legal Source of raw material | Log book for raw material and product (Maintained / not Maintained) | Whether unit is complying as per latest analysis report (Yes / No) | Dust containment cum suppression system for the | Sprinklers | Water Storage capacity | Insulating system (provided / not provided) | Wind breaking wall | Mettalled Roofs | Cleaning and wetting of ground | Green Belt along the periphery | Log Book for water meter and energy meter (Maintained / not Maintained) | | | | |
| 37 | Sriee Shyam Stone Crusher-Kowal No. 177, Kowal No. 243, M No 43, KIR No. 9 (S-2) & 12 (3) at Villi-Kulajapur, Taluk-Narmad, Distt-Morbi | 01/02/2016 to 30/09/2021 | 300 | Yes | No | M/S. ANI Industries Pvt Ltd Stone Mining project at Narmad District Morbi | Yes | As per inspection report dt. 14.02.2016 unit has not be done due to non operational | Adequate | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintain | As per inspection report dt. 14.02.2016 unit has provided ABCD as per Notification dt. 11.05.2016 | NA | Unit is not meeting the siting parameter as per the report of Tehsildar and as per report submitted by the Deputy Commissioner, Morbi/Devgan at Narmad. In O.A. No. 667/2018 & 679/2018. There after recommended reversion of CIO and closure action against the unit. Thereafter M/S. Stone Genesis stone crusher has filed the appeal No. 27469/2019 in Hon'ble Supreme Court of India against the order of Hon'ble NGT dated 24.07.2019 in O.A. No. 667/2018 & 679/2018 and Hon'ble Supreme Court of India stay the order of Hon'ble NGT dated 24.07.2019. The legal opinion has already been obtained from the |

Compliance status as per notification dated 11.05.2016

| Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Complying to the sitting parameters | Complying to the sitting parameter of educational institute as per dated 04.04.2016 | Name of legal Source of raw material | Log book for raw material and product (Maintained / not Maintained) | Whether unit is complying as per latest analysis report (Yes / No) and alongwith date of analysis report | At per inspection report dt. 14.02.2020 unit/eng closed. Sample could not be done due to non operational | Dust containment cum suppression system for its Cover and / (Adequate / In-adequate) | Spilldown / (Adequate / In-adequate) | Water / Waste / Spillage / (Adequate / In-adequate) | Interlocking system (Provided / not provided) | Wind breaking wall (Adequate / In-adequate) | Metallid Residue / (Adequate / In-adequate) | Cleaning and wetting of ground (Yes / No) | Green Belt along the periphery (Adequate / In-adequate) | Log Book for water meter and energy meter (Maintained / not Maintained) | Compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remark |
|---|-------------------------|---------------------------------------|-------------------------------------|---|--|---|--|--|--|--------------------------------------|---|---|---|---|---|---|---|--|---|--|
| 39 Baring Stone Crusher, Koyana No 121, Kharora No 148, Kharora No 53, Total 280 Kanal 15 marla Vill. Farzabad, Narnaul | 01/04/2017 - 31/03/2022 | 350 | Yes | No | M/s. Muker Enterprise, Vill. Narnaul Dist. Wajhindgarh | Yes | At per inspection report dt. 14.02.2020 unit/eng closed. Sample could not be done due to non operational | Adequate | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintain | At per inspection report dt. 14.02.2020 unit has provided ACO as per notification dt. 11.05.2016 | NA | Unit is not meeting the sitting parameter as per the report dt. 14.02.2020 as per report submitted by the Deputy Commissioner, Mohindergarh at Narnaul in OA No. 667/2018 & 679/2018. There after Regional Office has recommended revocation of CTO and closure action against the unit. There after M/s. Shree Ganesh stone crusher has filed the appeal No. 27469/2019 in Hon'ble Supreme Court of India against the order of Hon'ble NGT dated 24.07.2019 in OA No. 667/2018 & 679/2018 and Hon'ble Supreme Court of India stay the order of Hon'ble NGT dated 24.07.2019. The legal opinion has already been obtained from the |

| Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Compliance status as per notification dated 11.05.2016 | Remark |
|---|-----------------------------|---------------------------------------|--|---|
| 43 Deepak Construction Co., Khasra No 211, VIII Majura Bar, Panchkula Distt | Closed by Board | 420 | Unit is Abandoned and closed by Board. | Closed by Board |
| 44 Jai Mah Durga Stone Crusher, Khasra no 795/541, /97/543, Majura Bar, Panchkula | 14.11.2017 to 31.03.2027 | 100 | Complying | Unit inspected on 05.03.2020 |
| 45 Ram & Sons Stone Crusher, VIII Bar, Tehsil Kaika, Panchkula | 25.07.2017 to 31.03.2020 | 100 | Complying | Unit inspected on 19.05.2020 |
| 46 Mahadev Stone Crusher, Village Bar, Tehsil Kaika, District Panchkula | 01.04.2016 to 30.09.2020 | 300 | Complying | Unit inspected on 02.07.2020 |
| 47 Mahadev Stone Crusher, Village Parewala, Rampur Ranl, District Panchkula | 05.08.2017 to 31.03.2027 | 150 | Complying | Unit inspected on 05.03.2020 |
| 48 M/S A K STONE CRUSHER, Rampur Seun, Panchkula (Khasra No 518/437, 424,425,426, 517/437) | 07.08.2019 to 10.05.2020 | 300 | Complying | Unit inspected on 06.03.2020 |
| 49 M/S CHANDIMANDIR STONE CRUSHER VILLAGE TANDA, CHANDIMANDIR, PANCHKULA (Khasra No. 280) | 25.07.2016 to 31.03.2019 | 250 | Complying | Unit not in operation and found abandoned and partially dismantled and no representative found at site. Unit inspected on 05.03.2020 |

Compliance status as per notification dated 11.05.2016

| Sl. No. | Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Compliance status as per notification dated 11.05.2016 | | | | | | | | | | | | | | | Action taken against non complying unit | Remarks |
|---------|---|-----------------------------|---------------------------------------|--|--|--------------------------------------|---|---|--|------------------------------------|--|---|---|--|---|--|---|--|---|---|
| | | | | Complying to the sitting parameters | Complying to the sitting parameter of educational institute as per notification dated 04.04.2019 | Name of legal Source of raw material | Log book for raw material and product (Maintained / not Maintained) | Whether unit is latest analysis report (Yes / No) and along with date of analysis report | Dust containment cum suppression system for the Cover shed (Adequate / Inadequate) | Sprinklers (Adequate / Inadequate) | Water Storage capacity (Adequate / Inadequate) | Interlocking system (Provided / not provided) | Wind bracing wall (Adequate / Inadequate) | Maintained Roads (Adequate / Inadequate) | Cleaning and wetting of ground (Yes / No) | Green Belt along the periphery (Adequate / Inadequate) | Log Book for water meter and energy meter (Maintained / not Maintained) | Compliance status as per notification dated 11.05.2016 | | |
| 50 | M/S DURGA STONE CRUSHER, Vill. Tanda, Chandmandir, Panchkula (Khasra No. 268, 291) | 25.07.2016 to 31.03.2019 | 250 | Non Complying | Non Complying | NA | Maintained | Unit not in operation at the time of inspection. Unit inspected on 06.03.2020 | Inadequate | Inadequate | Inadequate | Not Provided | Inadequate | Inadequate | No | Inadequate | Not Maintained | No | Closed By Board | Unit not in operation at the time of inspection. Unit inspected on 06.03.2020 |
| 51 | K.K. STONE CRUSHER VILLAGE TANDA CHANDMANDIR, DISTT PANCHKULA (Khasra No. 268, 291, 296, 297) | 13.01.2020 to 10.05.2020 | 230 | Non Complying | Non Complying | NA | Maintained | Unit not in operation as no crushing material available. Unit inspected on 06.03.2020. | Adequate | Adequate | Adequate | Provided | Adequate | Inadequate | Yes | Inadequate | Not Maintained | No | Closed By Board | Unit inspected on 06.03.2020 |
| 52 | M/S ANOOP STONE CRUSHER, Vill. Tanda, Chandmandir, Panchkula (Khasra No. 268) | Refused on dated 27.06.2017 | 275 | Non Complying | Non Complying | NA | NA | The unit has been dismantled and plant and machinery removed from site. Unit inspected on 06.03.2020. | NA | NA | NA | NA | NA | NA | NA | NA | Not Maintained | NA | Closed By Board | The unit has been dismantled and plant and machinery removed from site. Unit inspected on 06.03.2020. |
| 53 | M/S KAKKAR STONE CRUSHER, VILLAGE RAMPUR SEULI, SURAPUR, TEHSIL KALKA, DISTT Panchkula (Khasra No. 186, 509/187, 510/187, 188, 511/188, 512/189, 191, 192, 194) | Refused on dated 13.01.2020 | 275 | Non Complying | Non Complying | NA | NA | The unit found not in operation and partially dismantled. Unit inspected on 06.03.2020. | Inadequate | Inadequate | Inadequate | Not Provided | Inadequate | Inadequate | No | Inadequate | Not Maintained | No | Closed By Board | Unit inspected on 06.03.2020 |
| 54 | M/S KRISHANA STONE CRUSHER, Village Tanda, CHANDMANDIR, Panchkula (Khasra No. 268/291/296/297) | Refused on dated 07.07.2017 | 200 | Non Complying | Non Complying | NA | NA | Unit has been dismantled and plant and machinery removed from site. Unit inspected on 06.03.2020. | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | Closed By Board | Unit has been dismantled and plant and machinery removed from site. Unit inspected on 06.03.2020. |

Name and address of
Owner/Operator

Consent status

Installed /
production
capacity (TPD)

Compliance status as per notification dated 11.05.2018

Compliance
status as per
notification dated
11.05.2016

Action taken
against non
complying
unit

Remark

| Sl. No. | Name and address of Owner/Operator | Consent status | Installed / production capacity (TPD) | Compliance status as per notification dated 11.05.2018 | | | | | | | | | | | | | | Compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remark | |
|---------|--|---|---|--|---|---|--|--|--|--|--|---|--|---|---|--|--|---|--|--------------------|---|
| | | | | Complying to the string parameters | Complying to the string parameter of educational institutions per notified 04.04.2019 | Name of legal source of raw material | Log book for raw material and product (maintained / not maintained) | Whether unit is complying as per latest analysis report (Yes / No) and assign date of analysis report | Dust containment cum cover shed (adequate / inadequate) | Sprinklers (adequate / inadequate) | Water Storage capacity (adequate / inadequate) | Interlocking system (provided / not provided) | Wind breaking wall (adequate / inadequate) | Matted Roofs / (adequate / inadequate) | Cleaning and wetting of ground (Yes / No) | Green Belt along the periphery (adequate / inadequate) | Log Book for water meter and energy meter (maintained and not maintained) | | | | (Yes / No) |
| 55 | M/S SHAKTI STONE CRUSHER Village Tanda, Chandimandir, Panchkula (Khasra No. 2172/14,2/15) | Not obtained | 250 | Non Complying | Non Complying | NA | NA | The unit not in operation and found abandoned, partially dismantled and no representative found at site Unit inspected on 06.03.2020 | In- adequate | In- adequate | In- adequate | In- adequate | Not Provided | In- adequate | In- adequate | No | In- adequate | Not Maintained | No | Dismantled | The unit not in operation and found abandoned, partially dismantled and no representative found at site. Unit inspected on 06.03.2020. |
| 56 | SHREE RAM CHANDER STONE CRUSHER (OLD NAME GALAXY ENTERPRISES), V.P.O. BAGWALA, TEH & DISTT. PANCHKULA | Closed by HSPCB vide no. 669, dated 03.05.2012 | 400 | Complying | Non Complying | NA | NA | Unit closed by HSPCB vide no. 669, dated 03.05.2012. Unit inspected on 06.03.2020. | In- adequate | In- adequate | In- adequate | In- adequate | Not Provided | In- adequate | In- adequate | No | In- adequate | Not Maintained | No | Closed By Board | Unit inspected on 06.03.2020. |
| 57 | M/S JANTA STONE CRUSHER, VIII Tanda, CHANDIMANDIR, PANCHKULA (Khasra No. 289) | Dismantled | 120 | Non Complying | Non Complying | NA | NA | Unit has been closed and dismantled its plant and machinery. Unit inspected on 06.03.2020. | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | Dismantled | Unit has been closed and dismantled its plant and machinery. Unit inspected on 06.03.2020. |
| 58 | Shiv Snakti Stone Crusher, Vill. Bar, Tansi Karka, Distt. Panchkula | 17.05.2018 to 31.03.2028 | 450 | Complying | Non Complying | Antheia Properties Pvt. Ltd. Narangam, Ambala | Maintained | Yes. Unit inspected on 05.03.2020. | Complying | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | Complying | Unit inspected on 05.03.2020. |

**GOVERNMENT OF HARYANA
ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT**

ORDER

Whereas, Haryana Government, Environment department issued a Notification (vide No. S.O.12/C.A.29/1986/ Ss. 5 and 7/2016 dated 11.05.2016) regarding stone crushers and siting parameters for establishment of stone crusher units in Haryana defined in Schedule - I of Notification.

Whereas, a period of 3 years was given to those Stone crushers (under the Rules) which were not meeting the siting criteria as per Notification dated 11.05.2016 to shift their stone crushers at any site meeting the siting criteria or in an existing stone crusher zone. This time period has already been expired on 10.05.2019.

Whereas Hon'ble Court of Punjab and Haryana in CWP No. 12107 of 2018 titled as Ambala Stone Crusher and Ors Vs State of Haryana and Ors vide its order dated 02.05.2019 has restrained the respondent authorities till the next date of listing from interfering in the running of the petitioners Stone Crushing unit by their respective proprietors at the place where they are established and also from taking any other **coercive** measures or refusing to grant necessary consent as and when required on the ground that they are not entitled to continue the operation at the present site in view of the Notification which is impugned in this writ petition. Some other stone crushers have also approached the Hon'ble High Court and Hon'ble Court has ordered in all these cases that "There shall be an interim order in the same terms as in CWP No. 12107 of 2018".

Whereas, in view of above orders of Hon'ble High Court and considering the probability of multiple litigations, the Government had taken the decision vide orders dated 10.06.2019 that the time period of 3 years given to the Stone Crushers not meeting the siting parameter as per Notification dated 11.05.2016 is extended further for a period of one year to enable non complying units to comply with the siting norms.

Whereas, the orders dated 02.05.2019 in CWP no. 12017 of 2018 yet not vacated and time period of additional one year granted by Govt. to honour the orders of Hon'ble High Court has been expired on 10.05.2020.

Whereas, Government of Haryana, in compliance of the directions of Hon'ble NGT, has further issued amendment notification dated 04.04.2019 prescribing one additional parameter of "minimum distance required from educational institutions", thereby adding one more siting criteria for establishment of stone crusher units. Since some of stone crushers aggrieved from this new siting criteria, preferred appeal in Hon'ble High Court (CWP No. 3992 of 2020 titled as Markanda Stone Crusher and others Vs. State of Haryana and Others). The Hon'ble High Court referring orders in CWP No. 12107/2018, orders (order dated 13.02.2020) no coercive steps to be taken against petitioners and listed appeal with the main appeal in CWP No. 12107/2018.

In view of pendency of CWPs before High Court, which restrained the respondent authorities from interfering in the running of stone petitioner stone crusher units, the Government has taken the decision that time period of 03 years given to the stone crusher unit not meeting siting criteria as per notification dated 11.05.2016 & amended till date, is extended further for another one more year i.e. upto 10.05.2021, subject to the outcome of the decision of the Hon'ble Punjab & Haryana High Court in the above mentioned pending CWPs.

Dated:-05.05.2020

Dheera Khandelwal
Additional Chief Secretary to Govt. Haryana,
Environment and Climate Change Department

Endst. No. 16/19/2015-3Env.

Dated:- 19/05/2020

✓
A copy is forwarded to the Chairman, Haryana State Pollution Control Board, with the request to take further necessary action under intimation to the Government.

o/c

Deepa Bhatia
Under Secretary, Environment
for Additional Chief Secretary to Govt. Haryana,
Environment and Climate Change Department.

| | | | | | | | | | | | | | | | | | | | | |
|---|---|---------------------------------|------|--------------------------------------|----|----|----|----|----|----|----|----|----|----|----|----|----|----|--|-----------------|
| 4 | Shiv Sunder Giri Udyog, Kila No. 71/6, Vill-Lulaitpur, Namau, Mohinderghat | 01/04/2016 to 30/09/2020 | 150 | Yes | No | NA | Lying abandoned, Unit is not meeting the lying parameter as per the report of the fielder and as per report submitted by the Deputy Commissioner, Mohinderghat at Namau in OA No. 66/2018 & 679/2018. Thereafter Regional Office has recommended revocation of CTO and closure action against the unit. Thereafter M/S Shree Ganesh stone crusher has filed the appeal No. 27469/2019 in Hon'ble Supreme Court of India against the order of Hon'ble NGT dated 24.07.2019 in OA No. 667/2018 & 679/2018 and Hon'ble Supreme Court of India stay the order of Hon'ble NGT dated 24.07.2019. The legal opinion has already been obtained from the Additional Advocate General and his opinion is that the stay order in Civil Appeal NO. 27469/2019 is applicable in remaining stone crushing unit till the final decision of Civil Appeal or vacation of stay by Hon'ble Apex Court. Further, Government has taken the decision that time period of 03 years given to the stone crusher unit not meeting lying criteria as per notification dated 11.05.2016 & amended till date, is extended further for another one more year i.e upto 10.05.2021 | |
| 5 | DEV SHRI KRISHNA STONE CRUSHER Krewat No. 45, Khatoni No. 53, M.No 12, Kila No. 25/2 (3-13) M.No. 15, Kila NO. 5 min East (7-0) Total 10 Kanal 13 Maria, Village-Karota, Tehsil-Namau, Dist: Mohinderghat | CTE Revoked, Dismantled at site | 400 | No | NA | Dismantled | |
| 6 | Urique Stone Crusher, Krewat No. 15, Khatoni No. 15, M.No. 11, Kila No. 11/2 (2-15,) 20 (7-12), 21/1 (6-9) Total 16 Kanal 16 Maria, Vill-Karota, Namau, Dist: Mohinderghat | CTE Revoked, Dismantled at site | 2500 | No | NA | Dismantled | |
| 7 | Deepak Construction Co., Khasra No. 211, Vill Raghunathpura, Dist. Mohinderghat | Closed by Board | 400 | Lying Abandoned and covered by Board | | | | | | | | | | | | | | | | Closed by Board |

Annexure-R6

| Sl. No. | Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Compliance status as per notification dated 11.05.2016 | | | | | | | | | | | | | | | | | Compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remark |
|---------|---|--|---------------------------------------|--|--|--------------------------------------|---|--|---|------------------------------------|------------------------------------|--|---|--|--|---|--|---|------------|--|--|---|--------|
| | | | | Complying to the siting parameters | Complying to the siting parameter of educational institute as per notification | Name of legal source of raw material | Log book for raw material and product (Maintained / not Maintained) | Whether unit is complying as per latest analysis report (Yes / No) and alongwith date of analysis report | Dust containment cum suppression system for | Cover shed (Adequate / Inadequate) | Sprinklers (Adequate / Inadequate) | Water Storage capacity (Adequate / Inadequate) | Interlocking system (Provided / not provided) | Wind breaking wall (Adequate / Inadequate) | Metalled Roads (Adequate / Inadequate) | Cleaning and wetting of ground (Yes / No) | Green Belt along the periphery (Adequate / Inadequate) | Log Book for water meter and energy meter (Maintained / not Maintained) | (Yes / No) | NA | | | |
| 1 | Roop Karnal Stone Industries, Vill Doiwala, P.O. Devdhar, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 5.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-272 dt. 10.10.2019 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |
| 2 | Shiv Shankar Stone Crusher, Vill Kohiwala, Yamuna Nagar | Granted for 11/05/2019 - 10/05/2020 dt. 26.09.19 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-AAL ENV-20160528002 dt. 29.06.2016 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued (Visited by field officer on 17.02.2020 for collection of latest sample but found not in operation) | | | |
| 3 | Walla Stone Crushing Co., VPO Devdhar, Tehsil Chhachrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-617 dt. 20.02.2020 | Adequate | Adequate | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued | | | |

| | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|--|--|-----|---------------|---------------|--------------|------------|---------------------------------------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|-----|----------|------------|-----|----|----|--|
| | Baliewala, Tehsil Chhachrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 27.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes- AF/P/E/17121800 4 dt. 19.12.2018 | Adequate | Provided | Adequate | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | NA | SCN issued (Visited by field officer on 17.02.2020 for collection of latest sample but found not in operation) |
| 5 | Jagat Stone Crusher Vill Baliewala, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes- AF/P/E/17121800 5 dt. 19.12.2018 | Adequate | Provided | Adequate | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | NA | SCN issued |
| 6 | Keshav Stone Crusher, Village Dolwala, Tehsil Chhachrauli, Yamuna Nagar, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-281 dt. 17.10.2019 | Adequate | Provided | Adequate | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | NA | SCN issued |
| 7 | United Contractors and engineers, Village Baliewala, Tehsil Chhachrauli, District Yamuna nagar | Granted for 11/05/2020 - 10/05/2021 dt. 04.06.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes- AF/P/E/28121800 9 dt. 31.12.2018 | Adequate | Provided | Adequate | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | NA | SCN issued (Visited by field officer on 17.02.2020 for collection of latest sample but found not in operation) |
| 8 | Gayatri Stone Crusher, Village Baliewala, Tehsil Chhachrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 29.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-271 dt. 10.10.2019 | Adequate | Provided | Adequate | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | NA | SCN issued |
| 9 | Bala Sundri Stone Crusher, Village Baliewala, Tehsil Chhachrauli, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 28.05.20 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-263 dt. 10.10.2019 | Adequate | Provided | Adequate | Adequate | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | NA | SCN issued |

| | | | | | | | | | | | | | | | | | | | | | | | | |
|----|--|---|-----|---------------|---------------|--------------|------------|------------------------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|-----|----------|------------|-----|----|------------|
| 11 | Haryana Stone Crusher, Village Ballewala, Tehsil Chhachrauli, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-255 dt. 03.10.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 12 | Jar Galvest Stone Crusher, Village Ballewala, Tehsil Chhachrauli, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-258 dt. 03.10.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 13 | Shyam Stone Crushing Co., Village Doiwala, Tehsil Chhachrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-270 dt. 10.10.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 14 | Balram Stone Crushing Co., Village Ballewala, Tehsil Chhachrauli, District Yamuna Nagar. | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-257 dt. 03.10.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 15 | Ambay Stone Crusher, Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-247 dt. 03.10.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 16 | Shri Ram Stone Crusher, Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar. | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-253 dt. 03.10.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 17 | Bhagwati StoneCrusher, Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar. | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-266 dt. 10.10.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 18 | Bajaj Stone Crusher, Doiwala, Chhachrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-280 dt. 17.10.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 19 | Mehal Stone Crusher, Ballewala, Chhachrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-261 dt. 17.12.2018 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |

(Visited by officer on field 17.02.2021 for collection of latest sample but found not in operation)

| | | | | | | | | | | | | | | | | | | | | | | | | | |
|----|--|---|-----|---------------|---------------|--------------|------------|------------------------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|-----|----------|------------|-----|----|------------|
| 21 | Haryana Stone Mills Pvt.Ltd, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-252 dt. 03.10.2019 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 22 | Haryana Stone Mills Pvt.Ltd, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-726 dt. 08.06.2020 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 23 | Soni Stone Crushing Industry, Village Ballewala, Chhachhrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-256 dt. 03.10.2019 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 24 | New Markanda Stone Crusher, Village Ballewala, PO Devdhar, District Yamuna Nagar | Granted for 11/05/2020 To 10/05/2021 dt. 28.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-254 dt. 03.10.2019 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 25 | Aggarwal Stone Crusher, Village Doiwala, Tehsil KHIZRABAD, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-249 dt. 03.10.2019 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 26 | Jagatamba Stone Crusher, Village Doiwala, Chhachhrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-268 dt. 10.10.2019 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 27 | Neelkanth Stone Crushing Co. (Old name Surindra Stone Crusher Industries), Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-248 dt. 03.10.2019 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 28 | Vishakarma Stone Crushing Co., Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-278 dt. 12.10.2019 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 29 | Parash Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 05.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-267 dt. 10.10.2019 | Adequate | Provided | Adequate | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |

| Goel Sprintex Pvt. Ltd., Unit-1, Dowlaia, Tehsil Chachhauli, Yamuna Nagar | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | 200 | Non Complying | Non Complying | Legal Mining | Maintained | NA | Adequate | Yes | Adequate | Maintained | Unit is Ying closed from last one year. | NA | Visited by field officer on 17.02.202 0 for collection of latest sample but found not in operation |
|---|---|-----|------------------|------------------|---|------------|--|----------|----------|----------|----------|----------|----------|----------|-----|----------|------------|--|----|--|
| 31 Mohit Stone Crusher, Village Kohliwala, P.O., Devdhar, Yamuna Nagar | Granted for 11/05/2019 - 10/05/2020 dt. 28.08.19 & renewal of CTO under process. | 200 | Non Complying | Non Complying | Legal Mining | Maintained | Yes-AML ENV- 2019022007 dt. 25.02.2019 | Adequate | Yes | Adequate | Maintained | Yes | NA | SCN issued |
| 32 Shree Shyam Stone Crusher Khwat No. 177, Khaton No. 243, M.No. 43, Kila No. 9 (5-2) & 12 (3- 18) at VIII-Kulrajpur, Tehsil- Narnaul Distt-Mohindergarh | 01/10/2016 to 30/09/2021 | 500 | Yes | No | M/S ANE Industries Pvt Ltd Stone Mining Project at Narnaul District Mahendergarh | Yes | As per inspection report dt. 14.02.2020 unit lying closed, Sample could not be done due to non operational | Adequate | Yes | Adequate | Maintained | As per inspection report dt. 14.02.202 0 unit has provided APCD as per Notification n dt. 11.05.201 6 | NA | Unit is not meeting the sling parameter as per the report of Tehsilcar and as per report submitted by the Deputy Commissioner, Mohinder garh at Narnaul in OA No. 667/2018 & 679/2018. There after Regional Office has recommended |

Aljirang Stone Crusher, Khewat
 No. 121, Khatoni No. 148, Khasra
 No. 53 total 260 Kanal 15 marla
 VIII, Faizabad, Narnaul

01/04/2017
 31/03/2022

350

Yes
 No

M/s. Muner
 Enterprises VIII,
 Amarpur Jorasi,
 Narnaul Dist-
 Mohindergarh

Yes

As per inspection
 report dt.
 14.02.2020 unit
 lying closed.
 Sample could not
 be done due to
 non operational

Adequate

Adequate

Adequate

Adequate

Provided

Adequate

Adequate

Yes

Adequate

Maintain

As per
 inspection
 report dt.
 14.02.202
 0 unit has
 provided
 APCD as
 per
 notificatio
 n dt.
 11.05.201
 6

NA

Unit is not
 meeting
 the sling
 parameter
 as per the
 report of
 Tehsildar
 and as per
 report
 submitted
 by the
 Deputy
 Commissi
 oner,
 Mohinder
 garh at
 Narnaul in
 OA No.
 667/2018
 &
 579/2018.
 There
 after
 Regional
 Office has
 recommen
 ded

Compliance status as per notification dated 11.05.2016

Annexure-R7

| Sr. No. | Name and address of Stone Crusher | Consent status | Installed / production capacity (TPD) | Complying to the sitting parameters | Complying to the sitting parameter of educational institute as per notification | Name of legal Source of raw material | Log book for raw material and product maintained / not maintained | Whether unit is complying as per report (Yes/No) and also provide of analysis report | Dust containment cum suppression system for the | Water capacity (Adequate / In-adequate) | Interlocking system (Provided / not provided) | Wind breaking wall (Adequate / In-adequate) | Metalled Roads (Adequate / In-adequate) | Cleaning and wetting of ground (Yes / No) | Green Belt along the periphery (Adequate / In-adequate) | Log Book for water meter and energy meter (Maintained / not maintained) | Consolidated compliance status as per notification dated 11.05.2016 | Action taken against non complying unit | Remark |
|---------|---|--|---------------------------------------|-------------------------------------|---|--------------------------------------|---|--|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Kamboj Gram Udyog Mandal, Village Ballewa, Tehsil Chachhral, Yanrua Nagar | Granted for 11/05/2016-10/05/2020 dt. 02.07.19 | 200 | Non Complying | Non Complying | Legal Mining | Not Maintained | No-273 dt. 10.10.2019 | Adequate | Adequate | Provided | Adequate | Adequate | No | Adequate | Not Maintained | No | Recommendation for closure sent to HO also recommended to HO for Environmental Compensation | SCN issued |
| 2 | Janna Gram Udyog Mandal, Ballewa, Yanrua Nagar | Granted for 11/05/2016-10/05/2020 dt. 14.08.19 | 200 | Non Complying | Non Complying | Legal Mining | Not Maintained | No-265 dt. 10.10.2019 | Adequate | Adequate | Provided | Adequate | Adequate | No | Adequate | Not Maintained | No | Recommendation for closure sent to HO also recommended to HO for Environmental Compensation | SCN issued |
| 3 | M/S A K STONE CRUSHER, Rampur Seuri, Parichkua (Khasra No. 518/437,424,425,426,517/4 37) | 07.08.2019 to 10.05.2020 | 300 | Non Complying | Non Complying | NA | Maintained | Unit not in operation as no crushing material available. Unit inspected on 06.03.2020. | In-adequate | In-adequate | Not Provided | In-adequate | In-adequate | Yes | In-adequate | Not Maintained | No | Closed By Board | Unit inspected on 06.03.2020 |
| 4 | M/S DURGA STONE CRUSHER, V/II Tanda, Chandmandir, Parichkua (Khasra No. 266, 291) | 25.07.2016 to 31.03.2019 | 250 | Non Complying | Non Complying | NA | Maintained | Unit not in operation at the time of inspection Unit inspected on 06.03.2020 | In-adequate | In-adequate | Not Provided | In-adequate | In-adequate | No | In-adequate | Not Maintained | No | Closed By Board | Unit not in operation at the time of inspection. Unit inspected |
| 5 | K.K. STONE CRUSHER, VILLAGE TANDA, CHANDMANDIR, DISTT PANCHKUUA (Khasra No. 266, 291, 296, 297) | 13.01.2020 to 10.05.2020 | 230 | Non Complying | Non Complying | NA | Maintained | Unit not in operation as no crushing material available. Unit inspected on 06.03.2020. | Adequate | Adequate | Provided | Adequate | In-adequate | Yes | In-adequate | Not Maintained | No | Closed By Board | Unit inspected on 06.03.2020 |

| | | | | | | | | | | | | | | | | | | | | | |
|---|--|--|-----|---------------|---------------|----|----|---|-------------|-------------|-------------|-------------|--------------|-------------|-------------|----|-------------|----------------|----|-----------------|------------------------------|
| 6 | M/S KAKKAR STONE CRUSHER VILLAGE RAMPUR SEURI SURPAAPUR TEHSIL KALKA DISTT Panchkula (Khazra No. 186, 509/187, 510/187, 188, 5 11/189, 512/189, 191, 192, 194) | Refused on dated 13.01.2020 | 275 | Non Complying | Non Complying | NA | NA | The unit found not in operation and partially dismantled Unit inspected on 06.03.2020 | In-adequate | In-adequate | In-adequate | In-adequate | Not Provided | In-adequate | In-adequate | No | In-adequate | Not Maintained | No | Closed By Board | Unit inspected on 06.03.2020 |
| 7 | SHREE RAM CHANDER STONE CRUSHER (OLD NAME GALAXY ENTERPRISES) V P O BAGWALA TEH. & DISTT PANGKOLA | Closed by HSPCB vide no. 669, dated 03.05.2012 | 400 | Complying | Non Complying | NA | NA | Unit closed by HSPCB vide no. 669, dated 03.05.2012 Unit inspected on 06.03.2020 | In-adequate | In-adequate | In-adequate | In-adequate | Not Provided | In-adequate | In-adequate | No | In-adequate | Not Maintained | No | Closed By Board | Unit inspected on 06.03.2020 |